

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
238/15	TP 32/17	Hearing	433(e) / 433 (f)	Shan Traders Vs Falcon Tyres Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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None appeared for petitioner. Notice to the respondent is returned with the endorsement "refused". Petitioner has not complied certain objections raised by the Registry of the Hon'ble High Court of Karnataka. Notices issued to the petitioner not returned and also to the counsel for petitioner, notice was sent. But, it was not returned.

Await.

List it on 31.05.2017.


MEMBER (J)


MEMBER (T)